





NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER :TCP/3/2016
NAME OF THE PETITIONER(S) :Sadayaramanujam G., and 2 others
NAME OF THE RESPONDENT(S) :GGN Spinning Mills (P) Limited and 1 others
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	S. VIJAYA PRASANTH .	Counsel for R ₁ - R ₃	
	R. SANKARANARAYANAN	(Senior counsel)	
	SUSHMA HARINI A } G. BASKAR }	Counsel for Petitioners	 

ORDER

Counsel for petitioner present and counsel for R3 present. Both the Counsel represented that there is a connected TCP 20/2016. There is a possibility of settlement of the dispute between the parties. Both the counsel are directed to bring both the parties for reporting the status of the settlement on the next date of hearing. Put up on 19.07.2017.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)